

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) No, Sir. A new Catering Policy has been issued on 21.07.2010 which supersedes all prior policy circulars and which does not have such provision.

Conversion of sole proprietorship firm into a partnership firm

2778. SHRI K.E. ISMAIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government has any objection for converting a sole proprietorship firm into a partnership firm regarding catering stall/book stall/Miscellaneous Articles stall/curio stall, etc., on Railways; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) The conversion of a sole proprietorship firm into a partnership firm of catering stall/bookstall/Miscellaneous Articles stall/curio stalls is governed as per the terms and conditions incorporated in the agreement executed between the Railways and the firm.

New rail services in Uttar Pradesh

†2779. SHRI BRIJLAL KHABRI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of pending proposals with Government for commencing new train service in Uttar Pradesh;

(b) whether Government has announced increase in the frequency of trains in the railway budget;

(c) if so, whether increase in the frequency of the said trains has begun; and

(d) if not, the time by when the frequency of these trains would be increased?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Indian Railways do not introduce train services on state-wise basis.

(b) to (d) Yes, Sir. Out of the 12 pairs of trains whose frequency was announced to be increased in the Railway Budget 2010-11, increase in frequency of 5 pairs of trains has already been done. Increase in frequency of trains announced in Railway Budget are done during the course of the financial year.

Train accidents

†2780. SHRI BALAVANT *ALLAS* BAL APTE: Will the Minister of RAILWAYS be pleased to state:

†Original notice of the question was received in Hindi.

- (a) the details of train accidents occurred each year during last three years and the current year;
- (b) the details of inquiries conducted so far;
- (c) the result of inquiries conducted and the reaction of Government thereto;
- (d) the details of loss of life and property in these accidents and the details of compensation given to accident victims; and
- (e) the steps taken by Government to ensure passenger safety?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Category-wise and year-wise number of consequential train accidents on Indian Railways during 2007-08, 2008-09 and 2009-10 and current year 2010-11 (April to November), were as under:

Category	2007-08	2008-09	2009-10	2010-11 (April-November)
Collision	8	13	9	3
Derailments	100	85	80	58
Manned Level Crossing Gate Accidents	12	7	5	3
Fire in Train	5	3	2	1
Miscellaneous	4	7	4	—
TOTAL*	129	115	100	65

*This excludes cases of trespassing at unmanned level crossing caused due to negligence of road users.

(b) and (c) Each and every accident is inquired into either by the Commissioner of Railway Safety or by the Departmental Inquiry Committees depending upon the severity of the accident. Out of 409 consequential train accidents during 2007-08 to 2009-10 and the current year upto November, 54 have been inquired into by the Commissioner of Railway Safety and the balance 355 have been inquired into by the Departmental Inquiry Committees. Recommendations and findings of the Inquiry Committees are examined by the concerned departments of Indian Railways for compliance and appropriate action taken.

(d) 451 persons lost their lives in the above consequential train accidents during 2007-08 to 2009-10 and the current year upto November. Loss of railway property in these accidents has been estimated to be Rs. 200.41 crore (approximately).

The amount of compensation paid by the Railways during 2007-08, 2008-09 and 2009-10 was Rs. 121.37 lakh, Rs. 218.94 lakh and Rs. 265.81 lakh and the current year upto 18th November was Rs. 129 lakh, respectively.

(e) Safety is accorded the highest priority by Indian Railways and all possible steps are undertaken on a continuing basis by the Railways to enhance safety. These include time replacement of over-aged assets, adoption of suitable technologies for upgradation and maintenance of track, rolling stock, signaling and interlocking systems, safety drives, greater emphasis on training of officials and inspections at regular intervals to monitor and educate staff for observance of safe practices. Safety devices/systems being introduced to prevent accidents include provision of Anti-collision Device (ACD), Train Protection and Warning System (TPWS), Block Proving Axle Counters (BPAC), Auxiliary Warning System (AWS), LED Signals and Vigilance Control Device (VCD), etc.

Procurement of new rakes for local trains of Mumbai

†2781. SHRI Y.P. TRIVEDI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Mumbai Railway Vikas Corporation (MRVC) has procured new rakes for local trains known as life-line of Mumbai;
- (b) if so, the number thereof and by when;
- (c) whether after this, all local trains of Central Western and Harbour Lines are going to be consisting of 12 coaches; and
- (d) if so, since when and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (d) Yes Sir. MRVC has procured EMU rakes under Mumbai Urban Transport Project Phase-I (MUTP Phase-I). Out of 75 rakes of 12-car and 1 rake of 9-car ordered, 69 rakes of 12 cars have already been received from Integral Coach Factory (ICF) and sent to Central and Western Railways for operations. Balance rakes are targeted to be received by June, 2011.

After induction of all rakes of MUTP Phase-I, all fast corridor services and 20% slow corridor services on main lines of Central and Western Railways will be converted to 12-Car rakes. Harbour Line infrastructure is not fit for running of 12-Car services at present.

Construction of over-bridge at Mangaon

†2782. SHRI SANJAY RAUT: Will the Minister of RAILWAYS be pleased to state:

- (a) whether to avoid the disruption in the movement of vehicles and accidents the construction of an over bridge on Railway crossing at Mangaon has been sanctioned;
- (b) if so, the length and width of the over bridge;
- (c) whether there is any plan to construct short distance roads on either side below this over bridge; and
- (d) the complete details of this project?

†Original notice of the question was received in Hindi.